

FORM NO. 4

Notes of the Registry

Order of the Tribunal


11.9.2003

None for applicant


For respondents - Shri S.K. Jain

The respondents are directed to give the date of final paynel which was announce in pursuance to interview held on 8.5.97, and the date with effect from which juniors to the applicant was promoted to the post of CTI

List it for hearing on 9.10.03.


(Anand Kumar Bhatt)

Administrative Member


(D.C. Verma)

Vice C hairman (J)

9-10-03


The case is adjourned for hearing in the next sitting at Bilaspur.

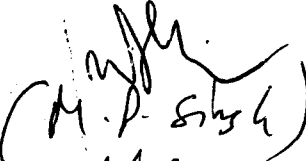
C.O.

OA No. 28/9910-12-03

Present: Sh. S. Paul with Sh. V. Tripathi Id.
Comment for the applicant.
None for the respondents.

Since the applicant is retired from service on 28-2-1997, reliefs or prayer by the OA can't be granted at this stage, hence, the OA is dismissed as having become infructuous. No costs. Parties may be informed accordingly.


(G. Shankappa)
JM


(M. P. Singh)
VC

c.c. Paul
on 12/12/03

Forwarded
on 17.12.03